NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.41/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: Mrs. Sarita Bajaj

V/s. M/s. Hansraj Pragji Warehousing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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Tor Respondent nos
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(2) Adv. Vilut V. Melita. Apr for
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IN

C.P. No. 41/397-398/CLB/MAH/2015

- 1. Ld. Counsels of both the sides are present.
- 2. In a situation when a Rejoinder has been filed on 28th September, 2016, a copy to the Respondent is required to be served. Time is granted as requested.

3. To file Sur-Rejoinder, if any, time is granted to be filed on or before 24th October, 2016.

The CP 41 / 2015 along with CA 150 is posted for hearing on 15th November, 2016.
 Date is duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 29.09.2016